Name of Corporate Debtor

TOTAL

₹ 1,618,909.00

₹ 1,542,129.00

KAVI PROTEIN AND FEED PRIVATE LIMITED Date of Commencement of CIRP 24/01/2023 List of Creditors as on 22/01/2025 Operational creditors (Government Dues) (Amount in INR) Details of claim received Details of claim admitted Amount of Amount of Amount of claim Amount of claim any mutual SI No Name of Creditors Remarks, if any Amount of claim Amount covered by Whether % of voting not Amount covered contingent claim dues, that under Date of receipt Amount Claimed Nature of claim admitted admitted security interest by guarantee related party power in COC may be set-off verification Office Of The Assistant Director Operational 1 ESIC Regional Office Karnataka 23/02/2023 ₹ 1,522,129.00 ₹ 1,522,129.00 creditors ₹ 0.00 ₹ 0.00 No ₹ 0.00 ₹ 0.00 ₹ 0.00 ₹ 0.00 All Documents recei ved No 10 Bengaluru (Government Dues) Based on the revised claim received on 06/01/2025. the Office Of The Assistant demand wrt interest amount Commissioner (St) Operational of Rs. 26,459/- has been ₹ 20,000.00 creditors 2 COMMERCIAL TAX 06/01/2025 ₹ 46,459.00 ₹ 0.00 ₹ 0.00 ₹ 0.00 ₹ 0.00 ₹ 26,459.00 ₹ 0.00 waived off under the Tamil No DEPARTMENT Krishnagiri -1 (Government Dues) Nadu Settlement Act, 2023, Circle Samadhan Scheme, and the Claim has been revised from Rs. 46,459/- to Rs. 20,000/-Operational EPFO REGIONAL BRANCH 07/07/2023 ₹ 50,321.00 Documents awaited ₹ 50,321.00 ₹ 0.00 creditors ₹ 0.00 ₹ 0.00 No ₹ 0.00 ₹ 0.00 ₹ 0.00 BANGALORE (Government Dues)

₹ 0.00

₹ 0.00

₹ 0.00

0

₹ 0.00

₹ 26,459.00

₹ 50,321.00

Annexure C